

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1254/(MAH)/2017
MA No. 367/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Corporate Finance & Investment Services Pvt. Ltd. & Ors.
V/s.
M. L Mansukhani & Co.Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Vishal Thakar Ashish Pyasi	Attornate i/b Dhire & Dhire Associates Adv. for Corporate Debtor	
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2.	Ankur Singhania Instructed by Mr. S.K. Jais.		
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By consent adjourned to 22/11/2017.


For S.K. Jais & Co
A.R. for Petitioner.


for Dhire & Dhire Associates
Adv. for Corp. Debtor

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ORDER

M.A. No. 367/2017 In C.P. No. 1254/I&BC/NCLT/MB/MAH/2017

1. ~~None present.~~ *The learned Representatives of both sides are present.*
2. For want of time adjourned to **22.11.2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

09.11.2017

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Sd/-

M.K. Shrawat
Member (Judicial)